

LOK SABHA

SYNOPSIS OF DEBATES
(Proceedings other than Questions & Answers)

Thursday, April 7, 2022 / Chaitra 17, 1944 (Saka)

VALEDICTORY REFERENCE

HON. SPEAKER: Hon. Members, we have now come to the close of the eighth Session of the Seventeenth Lok Sabha, which commenced on the 31st January, 2022. During this Session, we had 27 sittings spread over 177 hours and 50 minutes. On the 31st January, 2022, the first day of the Session, Hon'ble President addressed the joint sitting of the two Houses of Parliament held in the Central Hall.

The House had a discussion on the Motion of Thanks on the Address of Hon'ble President to members of both the Houses on the 2nd, the 3rd, the 4th and the 7th February, 2022. The Motion of Thanks was passed by voice vote on the 07th February, 2022 after the debate lasting 15 hours 13 minutes.

Hon'ble Minister of Finance Shrimati Nirmala Sitharaman presented the Union Budget for the year 2022-2023 on Tuesday, the 1st February, 2022. The General Discussion on the Union Budget (2022-23) was held on the 7th, the 8th, the 9th and the 10th February, 2022. It lasted for 15 hours and 35 minutes. Discussion on the Demands for Grants for the Ministry of Railways lasted for 12 hours 59 minutes. Similarly, the Demands for Grants under the control of the Ministry of Road Transport and Highways lasted for 11 hours 28 minutes. The Demands for Grants under the control of the Ministry of Civil Aviation lasted for 7 hours and 53 minutes. The Demands for Grants under the control of Ministry of Commerce and Industry for 2022-23 lasted for 6 hours

and 10 minutes. The Demands for Grants under the Control of Ministry of Ports, Shipping and Waterways lasted for 4 hours and 41 minutes.

All the other outstanding Demands for Grants in respect of Union Budget for 2022-23 of the remaining Ministries were submitted to the vote of the House and voted in full on the 24th March, 2022 and the related Appropriation Bill was also passed.

The Supplementary Demands for Grants (2021-22) and the Excess Demands for Grants (2018-19) were also voted in full during this Session. Besides, the Demands for Grants (2022-23) and the Supplementary Demands for Grants (2021-22) in respect of the Union Territory of Jammu and Kashmir were also voted in full.

Various important financial, legislative and other businesses were conducted during the Session.

During the Session, 12 Government Bills were introduced and 13 passed. Some of the important Bills so passed are: The Finance Bill, 2022; The Delhi Municipal Corporation (Amendment) Bill, 2022; The Criminal Procedure (Identification) Bill, 2022; The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022.

The total work productivity of the House in the eighth Session was 129 per cent. In this Session, the House sat late for 40 hours to discuss various important issues. 182 Starred Questions were orally answered during the Session. One Half an Hour discussion regarding Beneficiaries under PMAY-G was held on the 11th February, 2022. Hon. Members also raised 486 matters under Rule 377 during the Session. Hon'ble Members raised matters of urgent public importance during the Session.

Different Standing Committees presented a total of 62 Reports to the House during the Session. As many as 35 statements were made by the Ministers on various important subjects. During the Session, as many as 2613 papers were laid on the Table by the Ministers concerned. The House also held short duration discussions under the Rule 193 on following subjects - Climate Change, Need to Promote Sports in India and the Situation in Ukraine. Discussions on two subjects were completed whereas the discussion regarding 'Need to Promote Sports in India' could not be completed.

As many as 154 Bills on different subjects were introduced by private Members during the Session. The discussion on the "Compulsory Voting Bill" introduced by Shri Janardan Singh Sigriwal continued in the current Session also. The discussion on private Members' Resolution regarding the 'Welfare measures for Anganwadi Workers and Anganwadi Helpers' by Shri Ritesh Pandey continued in this Session too.

Hon'ble Members, on the 14th March, 2022, the Parliamentary delegation from Austria, including the Hon'ble Chairmen of both the Houses of the Parliament of Austria, watched the proceedings of the House sitting in the Special Box.

I would like to thank my hon. colleagues in the Panel of Chairpersons for their co-operation in the conduct of business of the House. I am extremely grateful to the Hon'ble Prime Minister, Ministers of Parliamentary Affairs, Leaders of various parties as well as the Hon'ble Members for their cooperation. I would also like to thank, on behalf of all of you, our friends in the Press and the Media. I take this opportunity to compliment the Secretary-General and officers and staff of the Lok Sabha Secretariat for their dedicated and prompt service to the House. I also thank the allied agencies for their able assistance in the conduct of the proceedings of the House.

National Song

*The National Song was played.
(The Lok Sabha, then, adjourned sine die.)*

Utpal Kumar Singh
Secretary General

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NOTE: It is the verbatim Debate of the Lok Sabha and not the Synopsis that should be considered authoritative.

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